

where War Disabled Service Personnel, after completing their treatment in Military Hospitals, are admitted and given such remedial exercises and games and such vocational training in trades like Carpentry, Weaving etc. under barrack-room conditions as are specially suitable for them depending on their degree of disablement. Other rehabilitation training centres which are being made use of for providing industrial or vocational training are the following —

- (1) Queen Mary's Technical School Kirkee (Poona)
- (ii) Training Centre for the Adult Blind, Dehra Dun
- (iii) Training Centre for the Adult Deaf Hyderabad
- (iv) Industrial Training Institutes in the various States

Training is given to disabled soldiers depending on their educational qualification and residual capacity, in Tailoring Carpentry Welding, Electrician's Course etc. There is one Institution viz Red Cross Home at Bangalore which is run by the Indian Red Cross Society where ex-Servicemen who have become paraplegic cases are accommodated and looked after

(d) Disability pension at rates higher than the normal rates is admissible to ex-servicemen invalided out of service on account of injuries sustained in action in the recent operations against Pakistan. In addition, constant attendance allowance will be paid at the normal rates to those with 100 per cent disability if the prescribed conditions are fulfilled

रेडियो पाकिस्तान से श्री टैगोर के गीतों के प्रसारण पर प्रतिबन्ध

1046 श्री प्रकाशचौर शास्त्री

श्री शिव कुमार शास्त्री

श्री रघुबीर सिंह शास्त्री

श्री यशवन्त सिंह कुशावह

श्री आत्सव दास :

श्री म० सा० सैबी :

क्या बेंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि रेडियो पाकिस्तान ने अपने यहाँ से श्री टैगोर के गीतों के प्रारण पर प्रतिबन्ध दिया है, और

(ख) यदि हा, तो इस बारे में भारत सरकार की क्या प्रतिक्रिया है ?

बेंदेशिक-कार्य मंत्री (श्री म० क० जगला) (क) जी हा। सरकार ने झूठबारी में रिपोर्ट दखी है कि पाकिस्तान के केन्द्रीय सूचना एवं प्रसारण मंत्री ख्वाजा शहिबुद्दीन ने 22 जून को राष्ट्रीय प्रसेम्बली में कहा था कि 'भविष्य में रबीन्द्र नाथ टैगोर के गीत रेडियो पाकिस्तान में प्रसारित नहीं किए जाएंगे जो पाकिस्तान के सांस्कृतिक नियो के विरुद्ध पत्न है और अन्य गीतों का उपयोग भी बन्द कर दिया जाएगा।' इस बयान से पाकिस्तान में विवाद उठ खड़ा हुआ है। पाकिस्तानी सरकार ने इस निर्णय के विरुद्ध नाराजगी जाहिर करने हुए लेख और मस्यदाकीय निकले हैं। पाकिस्तान के कई सांस्कृतिक संगठनों, कवियों चित्रकारों शिवाविदे और लेखकों ने इस निर्णय के विरुद्ध बड़ा विरोध प्रकट किया है। नेशनल आवाजी पार्टी के नेता मौलाना आगानी सहित पाकिस्तान के कई नेताओं ने भी इस कार्यवाही पर आपत्ति की है।

(ख) इसमें सन्देह नहीं कि पाकिस्तान सरकार के इस फैसले से दुनिया भर में रबीन्द्र नाथ टैगोर के बहुत से प्रशंसकों को आश्चर्य होगा और आघात पहुँचेगा। टैगोर विचारधारा के निकटतम थे और उनकी व्याप्ति भारतीय उप-महाद्वीप के बंगाली भाषी लोगों तक ही सीमित नहीं है बल्कि विभिन्न देशों

में रहने वाले हजारों-लाखों बुद्धिजीवियों तक फैली हुई है और इससे शक नहीं कि पाकिस्तान के निर्णय से उन्हें आघात पहुंचेगा। चूंकि इस निर्णय का सम्बन्ध मुख्यतया पाकिस्तान के लोगों और वहां की सरकार से है इसलिए वह अशांति जाती है कि वहां सशुद्धि जायेगी।

**Chinese Embassy's dues to a Construction Firm**

\*1047. **Shri Yashpal Singh:**  
**Shri Ram Gopal Shalwale:**

Will the Minister of **External Affairs** be pleased to state:

(a) whether a construction firm has requested the Government not to allow the personnel of the Chinese Embassy to leave Delhi unless its dues are cleared by them; and

(b) if so, Government's reaction thereon?

**The Minister of External Affairs (Shri M. C. Chagla):** (a) Yes, Sir.

(b) The matter is being considered by the Government in the light of international law and practice.

**Strengthening of Defence by Pakistan**

\*1048. **Shri Marandi:**  
**Shri Yajna Datt Sharma:**

Will the Minister of **Defence** be pleased to state:

(a) whether attention of Government has been drawn to the fact that Pakistan is strengthening its defence across the West Punjab border in Fazilka area and is building bunkers;

(b) whether it is not in violation of the terms of the Tashkent declaration;

(c) if so, whether the attention of other countries has been drawn to the Pakistan's repeated violation of the Tashkent agreement;

(d) if so, their reaction; and

(e) the steps being taken to meet the threat from Pakistan?

**The Minister of Defence (Shri Swaran Singh):** (a) Yes, Sir.

(b) to (d). Pakistan's military build up, obviously directed against India, is not in accord with the spirit of the Tashkent Declaration. Pakistan's repeated violations of that declaration have been brought to the notice of all friendly countries and our point of view in this regard has been generally appreciated.

(e) Adequate steps to protect our security and territorial integrity are being taken.

**Manufacture of Passenger Planes by H.A.L. (Kanpur Division)**

\*1049. **Shri Shiva Chandra Jha:**  
Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that the Kanpur Division of the Hindustan Aeronautics Limited has started manufacturing passenger plane, HS-748;

(b) if so, its capacity, speed and altitude of flight;

(c) the difference in its quality and art of production from Avro-748; and

(d) the number of such passenger planes to be produced in the Kanpur Factory and in the country as a whole annually?

**The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):**

(a) Yes, Sir.

(b) HS-748 aircraft has a capacity to seat 40 passengers and a speed of 230 knots at 25,000 ft. altitude.

(c) HS-748 is not different from Avro-748. In U.K. this aircraft was manufactured by A.V. Roe & Co., on its merger with Hawker Siddeley Aviation Limited, the aircraft was renamed HS-748 with effect from 1-7-1963.

(d) This aircraft is produced only in HAL (Kanpur Division). The present order for passenger aircraft is